GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 3812 TO BE ANSWERED ON 22.12.2015

3812. FUNDS FOR SC/OBC

SHRIMATI MEENAKASHI LEKHI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total funds allocated and utilised for the development of SC and OBC communities during each of the last three years;
- (b) whether there is any scheme or programme to aid the disabled persons belonging to communities like SC/OBC and if so, the details thereof;
- (c) whether the Government has taken any steps for the development of disadvantaged groups in the North Eastern States, including Sikkim, and if so, the details thereof; and
- (d) whether there has been an attempt to utilize schemes from other Ministries like Skill Development for the development of disadvantaged social groups and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a): The funds allocated and utilised for the development of SC and OBC communities during each of the last three years are given as under:---

				Rs in crore
S. No.	Year	B.E		Funds Released
1.	2012-13	SC	4300.00	3825.13
		OBC	900.00	756.44
2.	2013-14	SC	4665.00	3989.56
		OBC	1225.00	1010.62
3.	2014-15	SC	4837.50	4204.31
		OBC	1129.50	1051.12
4.	2015-16	SC	5128.50	2427.66 (upto 30.09.2015)
		OBC	1225.48	884.39 (upto 30.09.2015)

- (b): All the schemes/programmes of the Department of Empowerment of Persons with Disabilities are targeted at the development of all the physically challenged persons irrespective of their caste or class. Funds allocated for SC/ST components are spent as per the allocation. The details of schemes, implemented in the NE Region including Sikkim are at **Annexure-I.**
- (c): This Department implements various schemes for the social, educational and economic development of SCs and OBCs and in these schemes the stipulated allocations for the projects/schemes in the North Eastern Regions including Sikkim are being made and budgeted every year. The review and monitoring of expenditure is done regularly through the interactions and conferences with the State governments.
- (d): In addition to loan, NSFDC provide grants to training institutions under Skill Development Programmes which includes 100% course fee and stipend @ Rs.1500/- per month to the trainees. These NSFDC Programmes are conducted through various training institutions including those under other Ministries like National Institute of Entrepreneurship & Small Business Development (NIESBUD), under Ministry of Skill Development & Entrepreneurship, Central Institute of Plastics Engineering and Technology (CIPET), under Ministry of Chemical &Fertilizers, Electronics Corporation of India Ltd.(ECIL), under Department of Atomic Energy, National Small Industries Corporation (NSIC)&Khadi& Village Industries Commission (KVIC), both under Ministry of Micro, Small and Medium Enterprises.

List referred in reply to part (b) of Lok Sabha USQ No. 3812 for answer on 22-12.2015 regarding funds for SC/OBC

Sl. No.	Name of the schemes			
1	National Institutes for Disabled Persons			
2	ADIP Scheme			
3	Artificial Limbs Manufacturing Corporation			
4	Rehabilitation Council of India			
5	Indian Spinal Injury Centre			
6	National Handicapped Finance & Development Corporation			
7	Scheme for Implementation of the Persons with Disabilities Act, 1995			
8	Deendayal Disabled Rehabilitation Schemes			
9	Scheme of incentives to Employers in Pvt Sector for providing employment			
	to PwDs			
10	Establishment of ISLRTC			
11	Financial Assistance to Women with Disabilities to look after their Children			
	after birth			
12	RGNF for PwDs-M-Phil/PhD in India and Post PG Studies Abroad			
13	Establishment of National Centre of Universal Design and Barrier Free			
	Environment			
14	PMS for students with Disabilities			
15	Top Class Education for PwDs			
16	National Overseas Scholarship for PwDs			